

HIGH COURT OF MADHYA PRADESH, JABALPUR

ORDER

No. 637 /Confdl./2015
II-2-74/2009 (Part-4)

Dated 29th June, 2015

The Madhya Pradesh State Legal Services Authority, Jabalpur, under the aegis of District Legal Services Authority, Gwalior, is organizing 2 days "Mediation Refresher" programme on 13th and 14th July, 2015 at Gwalior.

Hon'ble the Chief Justice and Patron- in-Chief, M.P. State Legal Services Authority has been pleased to nominate Judicial Officers from District Dhar, Bhopal, Betul, Guna, Gwalior, Rewa and Bhind (7 Officers in all) whose names have been mentioned in the endorsement, to participate in the aforesaid programme.

BY ORDER OF HON'BLE THE CHIEF JUSTICE


(VED PRAKASH)
REGISTRAR GENERAL

Endt. No. 638 /Confdl./2015
II-2-74/2009 (Part-4)

Dated 29th June, 2015

Copy forwarded to:-

1. The Principal Secretary, Government of M.P., Law & Legislative Affairs Department, Vindhyachal Bhawan, Bhopal for information.
- 2.
1. Ku. Shobha Porwal, President, District Consumer Forum, Dhar.
2. Shri Brajendra Singh Bhadoriya, XVI ADJ, Bhopal.
3. Shri Hridesh, Special Judge (SC/ ST) P.A. Act, Betul.
4. Shri Pramod Kumar Agrawal, I ADJ, Guna.
5. Shri Upendra Kumar Singh, President, District Consumer Forum, Gwalior.
6. Shri Anil Kumar Gupta, IV ADJ, Rewa.
7. Shri Dinesh Chandra Thapliyal, ADJ, Gohad, District Bhind.

With a direction to participate in the 2 days "Mediation Refresher" programme on 13th and 14th July, 2015 at Gwalior.

3. District and Sessions Judge Dhar / Bhopal / Betul / Guna / Gwalior / Rewa / Bhind for information and necessary action.

- o You are requested to send confirmation of receiving of this communication immediately, by fax.
- 4. The Member Secretary, MPSTLSA, Jabalpur for information and necessary action in reference to letter No. 770/2015, dated 15.06.2015.
- 5. The Registrar, M.P. State Consumer Disputes Redressal Commission, 76, Arera Hills, Bhopal – 462 011, for information and necessary action. You are requested to direct the nominated President, District Consumer Forums to participate in the aforesaid programme.
- 6. The Director, MPSJA, Jabalpur, for information and necessary action.


28.06.16

(VED PRAKASH)
REGISTRAR GENERAL